

BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI

Original Application No. 336 of 2023

Pankaj Srivastava ... Applicant

Versus

Birla Carbon India Private Limited ... Respondent

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Lucknow

Dated: 23.09.2023

Pankaj Srivastava

Pankaj Srivastava

Applicant

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 336 of 2023

Pankaj Srivastava ... Applicant

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Birla Carbon India Private Limited ... Respondent

**Reply Affidavit to the Affidavit filed by the
Respondents(Withdrawal Application)**

I, Pankaj Srivastava aged about 59 years son of Shri R.B. Srivastava, C-12, Hitech Corbon colony, Renukoot, Sonbhadra, Renukoot, Uttar Pradesh. Presently residing permanently at Resident B-203, Indraprasth Ground, Vrindavan Yojana, Sector 4A, Lucknow.

1. That the deponent is the Applicant in the present Original application and is doing Pairvi of this case and as such he is well acquainted with the facts and circumstances of the case deposed to here under.
2. That the applicant is filing the present application in relation to the reply affidavit submitted by the answering respondents vide dated 04.09.2023.
3. That the applicant had filed an aforementioned original application dated 04.05.2023 whereby the applicant stated certain facts related to the discharging untreated black water in a drain connected to Sone River.
4. That the respondents authority in consonance to the same filed a reply dated 04.09.2023 whereby the applicant has gone through the



R. Arora
23/9/23
Rekha Arora
Adv. & Notary
Mid. H.O. LUCKNOW U.P. INDIA
Regd. No. 31(79)2001

the response of the answering authority and is satisfied with the answer given by the concerned authority.

- 5. That the applicant is well pleased with the response rendered by the same is willing to withdraw the O.A. N. 336 of 2023 filed by the applicant as he do not want to pursue the case anymore in the interest of justice.

Lucknow

Pankaj Srivastava

Dated: 23.9. 2023

Deponent

VERIFICATION

I, the deponent named above do hereby verify that the contents of paragraph 1 to 5 of this affidavit are true and correct to the best of my personal knowledge and belief. No part of it is false and nothing material has been concealed.



Sworn & Verified before me.

Lucknow

Pankaj Srivastava

Dated: 23.9. 2023

Deponent

R. Arora
23/9/23
 Rekha Arora
 Adv. & Notary
 Mid. H.O. LUCKNOW U.P. INDIA
 Regd. No. 31(79)2001

NOTARY
 Oath Commissioner

P. Prakash
 I Identified The Deponent/Executant
 Who Has Signed / Put T.T. Before Me.

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 भारत सरकार
Government of India

 पंकज श्रीवास्तव
Pankaj Srivastava
जन्म
पुरुष / Male

आधार - आम आदमी का अधिकार

 भारतीय विशिष्ट पहचान प्राधिकरण
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Pankaj Srivastava